

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2024 AT 2.45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/124/9/AMR/2022		9 of IBC	Infra Concrete Vs. BGR Energy Systems Limited

ORDER

Proxy counsel from the O/o S S Rajesh, for the OC and Mr. SVS Chowdary, Ld. Counsel for the CD present. Pleadings are completed. For hearing, list the matter on 15.04.2024.

sdlr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdlr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**